

3

**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 364 of 2017 in C.P. (I.B) No. 94/9/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017**

Name of the Company: Invent Assets Securitisation & Reconstruction Pvt Ltd.  
V/s.  
SAL Steel Ltd. & Ors.

Section of the Companies Act: Section 22 of the Insolvency and Bankruptcy  
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Swati Gopalani Umesh Ved for Ashish Doshi	Sr. Manager PCS	Applicant Applicant	Swati Gopalani Umesh H. Ved
2.	CA Hiten M Parikh	PCA	Respondent	Hiten Parikh

**ORDER**

Learned PCS Mr. Umesh Ved i/b Learned PCS Mr. Ashish Doshi present for Applicant. Learned FCA Mr. Hiten Parikh present for Respondent in IA 364/2017.

Applicant is directed to issue notice of date of hearing on IRP Mr. Parag Sheth and file proof of service.

List the matter on 13.11.2017 for hearing.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 09th day of November, 2017.